

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:433  
ANSWERED ON:23.12.2014  
POTATO BASED PROCESSING INDUSTRY  
Rajput Shri Mukesh

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the details of the Centrally Sponsored Schemes for establishment/ modernisation of food processing units which are under implementation;
- (b) whether the Government proposes to set up or provide any incentives for potato based processing units/industries in surplus potato producing regions of Uttar Pradesh;
- (c) if so, the details thereof;
- (d) whether the Government has received any proposals from Uttar Pradesh seeking financial assistance for setting up of agriculture based industries in the State; and
- (e) if so, the details thereof and the action taken by the Government along with the time by which the said proposal is likely to be sanctioned?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SMT. HARSIMRAT KAUR BADAL)

(a)to(e): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.433 FOR ANSWER ON 23RD DECMEBER, 2014 REGARDING POTATO BASED PROCESSING INDUSTRY

(a): During the 12th Plan, the Ministry launched a Centrally Sponsored Scheme - National Mission on Food Processing (NMFP) w.e.f. 1.4.2012, which is being implemented through State/UT Governments. Under the Mission, one of the schemes is Technology Upgradation / Establishment / Modernization of Food Processing Industries, which aims at creation of new processing capacity and up-gradation of existing processing capabilities in food processing sector. Under the scheme, financial assistance in the form of grant-in-aid is provided to entrepreneurs as per following pattern of assistance:

# 25% of the cost of plant & machinery and technical civil works, subject to a maximum of Rs. 50 lakhs in general areas.

# 33.33% of the cost of plant & machinery and technical civil works, subject to a maximum of Rs. 75 lakhs in difficult areas (i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Andaman & Nicobar Islands and Lakshadweep) and Integrated Tribal Development Project (ITDP) areas.

# 50% of the cost of plant & machinery and technical civil works, subject to a maximum of Rs.100 lakhs for North-Eastern States including Sikkim.

All the State / UT Governments have been empowered to receive the applications, sanction and release of grant-in-aid to the eligible beneficiaries including youths/ women under the NMFP. States also have flexibility in selection of location of projects as well as beneficiaries, to harness the potential of value addition by using locally grown raw material.

(b)&(c): No, Madam. However, all the potato based industries are also eligible to avail financial assistance under the above mentioned Technology Upgradation Scheme of the National Mission on Food Processing (NMFP). Government of Uttar Pradesh has the powers to sanction assistance to potato based food processing industries in accordance with the guidelines of National Mission on Food Processing.

(d): No, Madam. However, a list of projects sanctioned by Government of Uttar Pradesh is at ANNEXURE – I.

(e): Dose not arise.